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6.	Rock Art -India and World	
7.	Indus Valley Civilisation	
8.	Indian Megaliths	Rs. 3,84,646/-
9.	Conservation of Monuments	
10.	Treasures from Italy	
11.	Wooden Models	These Exhibitions were received from Italy under C.F.P.
12.	Contemporary Architectural Designs	
13.	Indian Roman Art	
14.	Marconi and his Invention to Radio	Rs. 29,000/-
15.	Exhibition on Drawing from Poland was organised in the National Museum	Rs. 17,175/-

Commission on Monopolistic Institutions

4088. DR. CHINTA MOHAN :

SHRI NAWAL KISHORE RAI :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Governments are contemplating to constitute a commission to monitor the working of monopolistic institutions functioning in the country;

(b) if so, the details in this regard;

(c) whether it is proposed to cover all Government and private monopolistic institutions under the jurisdiction of this proposed commission;

(d) if not, the reaction of the Government in this regard;

(e) whether the incentives and facilities given by the Government time and again to the manufacturers are provided to the consumers by them; and

(f) if so, whether the Government propose to make arrangements for effective and permanent system in this regard and if not, the reasons therefor?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) to (d). In accordance with the recommendation of the Central Consumer Protection Council, the Central Government constituted a Working Group to examine the necessity of setting up of a Public Utilities Commission. The Report was submitted by the Working Group. Public Utilities Commission is a new concept for our country and the various ramifications of the proposal have to be considered in depth before arriving at a decision.

(e) A letter has been written to the Bureau of Industrial Costs and Prices (BICP) with a request to conduct a study on whether the industries have passed on the benefits of tax concessions to the consumers in respect of some selected items on sample basis.

(f) This Ministry has brought about a general awareness among the consumers of the duty concessions announced by the Government through wide publicity and activated the voluntary consumers organisations in this regard.

Doubling and Electrification

4089. DR. RAM CHANDRA DOME : Will the Minister of RAILWAYS be pleased to state

(a) whether the Railways are considering for laying of double line and electrification of Andal-Sainthia section of Eastern Railway;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). The preliminary Engineering-cum-Traffic survey for doubling of Andal-Sainthia section has been taken up by Eastern Railway and is in progress.

Further consideration of the project would depend upon results of the survey and availability of resources in the coming years.

There is at present no proposal to electrify Andal-Sainthia section due to low traffic density.

Sugar Quota

4090. PROF. SAVITHRI LAKSHMANAN

SHRI K. PRADHANI :

SHRI MULLAPPALLY RAMCHANDRAN :

Will the Minister of FOOD be pleased to state :

(a) whether the Government have reduced the existing quota of sugar from 450 gms. to 400 gms. per head in various States;

(b) if so, the reasons therefor;

(c) whether, the Government propose to increase the quota of sugar during 1995-96 financial year;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and

(f) whether the Government propose to allocate sufficient quantity of sugar for festival to various States during 1995-96?

THE MINISTER OF FOOD (SHRI AJIT SINGH) (a) and (b). Under the present policy of partial control, the monthly allocations of levy sugar to most of the States/ Union Territories are being made on uniform norms of ensuring 425 gms. per capita availability for the projected population as on 1 10 1986. These norms are effective from 1 2 1987. However, some States/Union Territories are being allowed allocations at higher scales in view of the special circumstances prevailing there. An ad-hoc increase of 5% in the levy sugar allocations of all States/Union Territories allowed since August, 1991, keeping in view the increased availability of sugar in the country at that time, had been discontinued with effect from the levy sugar release for April, 1994 due to continuous fall in sugar production in two consecutive sugar seasons, i.e. 1992-93 and 1993-94.

(c) to (f) Increase in the allocations of levy sugar would depend upon the sugar production levels which would be achieved during the sugar seasons 1994-95 and 1995-96.

Nutrient Content in Foodgrains

4091 SHRI HARI KEWAL PRASAD : Will the Minister of AGRICULTURE be pleased to state

(a) whether nutrient content in foodgrains, fruits and vegetables is declining due to unscientific use of non-carbonic fertilizers,

(b) if so whether any survey has been conducted in this regard,

(c) if so, the outcome thereof, and

(d) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) (a) to (c). Unscientific use of chemical fertilizers may result in altering the nutrient content of the agricultural produce, however, no specific survey has been conducted in this regard.

(d) There are 496 Soil Testing Laboratories in the country to advise the farmers on the scientific use of fertilizers. Balance and Integrated Use of fertilizer is also promoted through Centrally Sponsored Schemes.

[Translation]

Pollution by IFFCO Fertilizer Plant

4092. SHRI MOHAN SINGH (DEORIA) : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state .

(a) whether it is a fact that the trees are fading out by the increasing environmental pollution being caused by IFFCO fertilizer plant located near Allahabad;

(b) whether it is also a fact that thousands of persons/children are seeming handicapped on account of use of the polluted water being released by the fertilizer plant;

(c) whether the Government have found out any solution of the problem of environment pollution being caused by this fertilizer plant;

(d) if so, the details thereof, and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) (a) and (b) There have been several complaints in the past against the IFFCO fertilizer plant located near Allahabad. The complaints have been with respect to the deleterious effects on vegetation and human health due to the emissions and effluent from this plant. On the basis of these complaints, a Central team had inspected the plant. The unit had been further directed to comply with the prescribed standards within a time frame. The Uttar Pradesh Pollution Control Board has now reported that presently there is no evidence showing the ill effect of pollution caused by this unit on vegetation and human health.

(c) and (d) The Uttar Pradesh Pollution Control Board had now reported that the plant is presently equipped with appropriate water and air pollution control systems and is complying with the prescribed effluent and emission standards.

(e) Does not arise.

[English]

Capturing of Traffic

4093. SHRI AJOY MUKHOPADHYAY : Will the Minister of RAILWAYS be pleased to state .

(a) whether the Railways have taken any steps to capture non-Government and non-bulk traffic from the Road sector,

(b) if so, the details thereof; and

(c) the steps taken by the Railways in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). In order to attract additional traffic including non-Government and non-bulk traffic from the Road sector, the Railways maintain close coordination with the user industries, besides other steps which include quotation of Station to Station rates, door to door containerised services, leasing of SLRs/Brake-Van space, running of special parcel trains etc.